

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

Cont.A 6 of 2020 in TP 45-A 2016(CA 232 of 2013) with TP 45-B of 2016(CA 189 of 2014) with
TP 45-C of 2016(CA 263 of 2014) with TP 45 of 2016(CP 73 of 2013)

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2021**

Name of the Company:

Girdhar Viramgama

V/s

Balaji Embroidery Pvt Ltd & Ors

Section:

Cont. Petition 425 of Co.Act, 2013

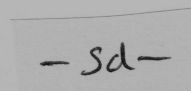
ORDER

Learned Counsel for both parties appeared.

In view of one of the sitting Member, NCLT Delhi Bench Mr. Mohd. Sharief Tariq passed away yesterday due to Covid-19, this Bench along with all employees expressed our deep condolence for departed soul.

As a mark of respect to Hon'ble Member Mr. Mohd. Sharief Tariq, we adjourned matter to 04.05.2021


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 19th day of April, 2021